



पेंशन निधि विनियामक और
विकास प्राधिकरण
बी-14/ए, छत्रपति शिवाजी भवन,
कुतुब संस्थागत क्षेत्र,
कटवारिया सराय, नई दिल्ली-110016.
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PFRDA/4/APY/62

23rd August, 2016

To

All APY Service Providers

(Public Sector Banks, Private Banks, Regional Rural Banks, Co-operative Banks (SCBs, DCCBs, Urban and Rural) and Department of Post)

The following is the information provided to banks about the clarification to our circular No PFRDA/4/CRA dated 27th April, 2016:

“It is mentioned that Banks are expected to engage the Banking Correspondents (BCs) / Micro Finance Institutions (MFIs) / Non Bank Aggregators. *Banks may also engage SHGs/ Retired bank officials/ ASHA Workers/ Anganwadi Workers or any such identified body as deemed fit by the banks to mobilize the subscribers under APY, Banks can share the incentives with them as per their own sharing pattern.*

This issues with the approval of the competent authority.

Yours Sincerely

K Mohan Gandhi
(Dy. General Manager)

Copy to : Director (PR), DFS, MoF